

DIVISION BENCH
COURT - I

P-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/135(KB)2024
IA(I.B.C)/1171(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR. SAURYA PRASAD GARGA PERSONAL GUARANTOR OF M/S GIRIBABA TRADELINK PVT. LTD
UNDER SECTION	SECTION 95(1)

Appearances (via video conference/physically)

ORDER

1. None appears on behalf of the parties.
2. Therefore, matter stands adjourned to **25.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)